

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
IA 29/18, in CP 04/16	For hearing on IA 29/18	Sec 397/398	P. Obul Reddy	A.M. Sridharan	Rayan Steel P. Ltd. & 17 Others	MVV Ramana for R-1 to R-17.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :


RESPONDENT/s: A.M. SRIDHARAN
K.S. VADIVELU

ADVOCATE
FOR
PETITIONER

T. T. Thirumala
30/8/2018

Req no 1 R. Muralidhara

Req no 1


30/8/18

MVV Ramana

Counsel for
Respondents




ORDER

Heard Shri M.V.V Ramana, Shri A.M Sridharan, Shri K.S Vadivelu, Shri R. Muralidhara, learned Counsels for Respondents. None appeared for Petitioner

The learned Counsel for Respondent No.1 requested time to file his reply. He is directed to file his reply in advance by serving a copy on all the parties, finally and no further adjournment will be granted.

At the request of both the parties, post the case on 25/09/2018.


MEMBER (T)


MEMBER (J)